

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:79

ANSWERED ON:27.02.2015

ANGANWADI CENTRES

Nayak Shri B.V.;Sampath Shri Anirudhan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Centres (AWCs) functioning in the country and the Anganwadi Workers/ Helpers employed therein gender-wise along with the number of new AWCs likely to be opened in the country during the next financial year, State /UT-wise;
- (b) whether the Government has provided adequate funds to AWCs for construction of buildings and provide basic infrastructure/ facilities therein as well as for implementing various schemes during each of the last three years and the current year, if so, the details thereof and if not, the reasons therefor, State/UT-wise;
- (c) whether the Government has received proposals from the States/UTs for setting up of new AWCs, upgradation of the existing AWCs and if so, the details thereof along with the action taken/being taken by the Government thereon so far, State/UT-wise; and
- (d) whether the cases of corruption/irregularities in the functioning of AWCs have come to the notice of the Government in the country during the said period and if so, the details thereof, State/UT-wise along with the action taken/being taken by the Government in such cases so far?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (d): A Statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 79 FOR 27.02.2015 ON ANGANWADI CENTRES

(a): Out of 14 lakh sanctioned Anganwadi Centres (AWCs), there are 13.42 lakh AWCs functioning in the country as on 31.12.2014 leaving a gap of 57715 AWCs. These pending 57715 AWCs are likely to be operationalised during the current/ next financial year. There are 12.93 lakh honorary Anganwadi Workers (AWWs) and 11.65 lakh honorary Helpers in-position employed in these AWCs as on 31.12.2014. State-wise details are given at Annex-I. As per schematic norms of the Scheme, anganwadi worker and helper are female taken from the local community.

(b): Prior to restructuring, ICDS Scheme did not have provision for construction of AWC buildings except in NER States @ Rs. 1.75 Lacs per AWC. The ICDS Scheme has been restructured during 12th Five Year Plan. A number of new components have been introduced in the restructured ICDS. Construction of AWC buildings is one of such new component with a provision inter-alia for construction of 2 Lacs AWC buildings during the 12th Plan period at a unit cost of Rs. 4.5 Lacs on a cost sharing ratio of 75:25 (90:10 for NER).

The cost of construction is in accordance with the State Schedule of Rates (SoR). 44709 new AWC buildings have so far been approved for construction for which Rs. 93326.03 Lacs has been released. State-wise details of funds released for Construction of Anganwadi Centres to States/UTs during the year 2013-14 and 2014-15 are given at Annexure -II.

Details of upgradation of 42642 AWCs sanctioned to States and amount released during last year and current year are given at Annex-III.

The States/ UTs have been requested from time to time to leverage funds under various other schemes. As per available information, about 2.56 lakhs AWC buildings have been cumulatively constructed under various schemes like 915 AWCs under MPLADs, 1806 AWCs under MLALADs, 49861 AWCs under Backward Region Grant Fund/ Panchayati Raj Institutions, 20726 AWCs under Rural Infrastructure Development Fund, 15964 under Multi- Sectoral Development Programme of Minority Affairs, 6991 under Tribal Development, 1688 under National Rural Employment Guarantee Act, 5290 under Integrated Action Plan, 23328 by other Rural Development programmes, 43763 under State Plan/ State Area Development Plan and 85499 under Other Area Development Project as on 31.12.2014.

(c): Yes, during 2013-14 and 2014-15 the Government received proposals from the States/UTs for setting up of new AWCs. The proposals received were examined with reference to population norms, the eligibility criteria and the availability of AWCs for sanction. Based on these assessments/ examination, 38309 new AWCs and 2867 mini- AWCs were sanctioned to these States. Details of

proposals for new AWCs received and sanctioned for each State are given at Annex-IV.

(d): The ICDS Scheme is a Centrally sponsored scheme implemented by States/UTs across the country. The responsibility for implementation of scheme and its management thereof rests with the States/UTs.

During the last three years and the current year, 203 complaints on implementation of ICDS and 113 complaints on supplementary nutrition under ICDS regarding irregularities / corruption were received pertaining to the States / UTs. The complaints received are forwarded to concerned States / UTs for taking appropriate action. Reports on complaints, which are serious in nature, are sought from State Government / UT Administration. State-wise details are given at Annex-V.